

Name of the corporate debtor: Nakoda Limited  
Date of commencement of CIRP: 08th February 2023  
List of creditors as on: 25th June, 2025

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off (INR)	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Canara Bank	10-03-2023	3,38,18,10,621	3,38,18,10,621	Financial Debt	No	No	No	4.83%	No	-	-	-	
2	Indian Overseas Bank	11-03-2023	25,22,00,000	25,22,00,000	Financial Debt	No	No	No	0.36%	No	-	-	-	
3	Indian Overseas Bank Hong Kong	10-03-2023	2,59,43,55,716	2,59,43,55,716	Financial Debt	No	No	No	3.71%	No	-	-	-	
4	UCO Bank Hong Kong	10-03-2023	43,65,32,143	43,65,32,143	Financial Debt	No	No	No	0.62%	No	-	-	-	
5	IFCI Venture Capital Funds Limited	NA	28,16,80,257	28,16,80,257	Financial Debt	No	No	No	0.40%	No	-	-	-	
			<b>6,94,65,78,737</b>	<b>6,94,65,78,737</b>					9.93%		-	-	-	



(Ravindra Kumar Goyal)

Liquidator

Nakoda Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-ravindranakoda@gmail.com

Email: Registered With IBBI- ravindra1960\_goyal@yahoo.co.in

Phone No. - +91-9978094218

AFA Valid till: 30.06.2026